

**(8) Telecast Rights:**

Doordarshan will have full telecast rights over the programme, including their use for external exchange purposes. Also for use of the programmes over the SITE continuity network no extra payment will be made.

Note: The total payment for both series was Rs. 9,16,000/- per annum, as per original agreement. On the firm's demanding a higher price subsequently a Costing Committee was appointed which recommended an increase of Rs. 70,810/- per annum.

**Influence of Management on Newspapers during Elections**

868. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that management of a number of Newspapers issued instructions at the time of last elections to the Lok Sabha in regard to the type of news to be published and also as to where weightage had to be given so that the news were published in conformity with the desires of the management, instead of publishing the actual facts; and

(b) if so, what action have the Government taken or propose to take to

stop publication of such prejudicial news and what is the policy of Government in this behalf?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) and (b). Government have no information whether or not the managements of a number of newspapers issued any such instructions as alleged at the time of the last elections to the Lok Sabha.

The matter requires specialised study and the question of including it in the revised terms of reference of the Press Commission will be given due consideration.

**Shortage of Coal Supply to Thermal Power Station in Gujarat**

869. SHRI CHHITUBHAI GAMIT: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state the details regarding requirement of coal for each thermal power station in Gujarat during 1978-79 and the details regarding coal supplied month-wise?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): A Statement showing the allocation and actual receipts of coal in respect of the thermal power stations in Gujarat during the year 1978-79 is annexed.

**Statement**

*Allocation and actual receipts in respect of the major thermal power stations in Gujarat during 1978-79.*

(Figures in thousand tonnes)

Name of Thermal Power Station		4/78	5/78	6/78	7/78	8/78	9/78	10/78	11/78	12/78	1/79	2/79	3/79	Total
Ahmedabad	A	80	80	80	85	90	90	100	100	110	100	110	110	1145
	R	80	71	71	76	66	82	69	71	76	74	75	80	891
Dhuvaran	A	nil	nil	nil	nil	nil	nil	ni	nil	nil	nil	nil	nil	nil
	R	5	nil	nil	5	1	2	nil	nil	nil	nil	nil	nil	13
Gandhinagar	A	60	60	60	50	50	50	40	50	50	50	65	65	650
	R	45	25	26	25	34	17	30	35	44	50	62	46	439
Ukai	A	60	65	65	55	55	55	60	60	60	65	65	65	730
	R	45	27	29	36	38	24	34	38	36	47	27	50	481
TOTAL	A	200	205	205	190	195	195	200	220	220	215	240	240	2525
	R	175	123	126	142	139	125	133	144	156	171	164	176	1774

A—Allocation  
R—Receipt